this overpayment was made. I do not wish to go into the other aspects but I wish merely to know the name of the Managing Director.

MR. CHAIRMAN: When the report is published all this information will be available.

SHRI B. C. GHOSE: The question is about the name of the contractors. If the hon. Minister knows the name of the Managing Director or of the Pro prietor .....

SHRI J. S. L. HATHI: I do not know the names of all the partners of the

SHRI S. MAHANTY: Sir, I want to :put one more question.

MR. CHAIRMAN: No more questions. The report will be published; you have not read the statement also.

#### 'U.S. TECHNICAL PERSONNEL FOR RIHAND PROJECT

\*497. SHRIPRASADARAO: Will the Minister (for 'IRRIGATION AND POWEB be pleased to state:

- (a) whe.her Government have enter ed into an agreement with the Gov ernment of the United States of America in regard to the supply of technical experts for the construction of the Riband Project; and
- (b) if so, what is the number of such experts asked for?

DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). The hon. Member is presumably referring to Operational Agreement No. 20 signed on the 29th March 1954, copies of which are available in the Library of the House, under which the Government of U.S.A., will make available equipment and supplies for the construction of ~the Rihand Dam. It also provides that, if the Government of Uttar Pradesh need the assistance of either a j construction management and en- I

gineering service firm or consulting engineers or both, such selection will be made by the Uttar Pradesh Government with the concurrence of the Government of India and the Technical Co-operation Mission authorities and funds made available for the procurement of such services.

to Questions

SHRI PRASADARAO: What is the nature of these experts? Are they ex perts in Hydrology or Geology or Electricity?

SHRI J. S. L. HATHI: The services of these experts have not yet been requisitioned by the UP. Government. What the agreement provides is that in case they want an expert, they will be provided with one. That is the only thing and nobody has yet been invited.

PROF. G RANGA: Is :t a multipurpose project, Sir?

SHRI J. S. L. HATHI: It will, of course, be a multi-purpose project but for the present it is only a power project.

\*498. [For answer vide cols. 4395-98 infra.]

# कम लागत के मकानों की प्रदर्शनी

\*४९९ श्री प्र०च० भइजदेव : क्या कार्य, आवास तथा सभरण मंत्री यह वताने की कृपा करगे कि हाल की कम लागत के मकानों की प्रदर्शनी में सरकार का कुल कितना व्यय हुआ है ?

## Low Cost Housing Exhibition

\*499. SHRI P. C. BHANJ DEO: Will the Minister for Works, Hous ING AND SUPPLY be pleased to state the total expenditure incurred by Government on the Low Cost Housing Exhibition held recently?]

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): The accounts of the Exhibition, which

fEnglish translation.

to a close on 31st March, 1954, have not yet been finalised. The total expenditure is, however, expected to be in the neighbourhood of Rs. 8,7 Jakhs.

श्री प्र० च० भञ्जदेव : इस बताये हुये व्यय का कितना परिमाण समाचारपत्रों में विज्ञापन छपाने में खर्च हुआ है तथा इसकी कितनी राशि समस्त राज्यों से मकान बनाने वालों को बुलाने में तथा सामान लाने में खर्च हुई है ?

1[SHRI P. C. BHANJ DEO: What portion of this expenditure was spent on publishing advertisements in the papers and what amount was spem on getting engineers and construction ^material from all the States?]

सरदार स्वर्ण सिंह: मेरी हिन्दी की बालियत जा कम है मगर जो कुछ उन्होंने पूछा है उसका जवाब देने की कोशिश करूंगा। इस खर्च में लोगों को राज्यों से लाने का कोई आइटम शामिल नहीं है।

t[SARDAR SWARAN SINGH: My knowledge of Hindi is rather limited but I shall try to reply what he has asked. No item for getting the people from the States is included in this expenditure.]

श्री प्र० च० भञ्जदेव : तो ते मकान बने कैसे ? इंजीनियर लोग तो आये हैं ? जो आदर्श मकान बनाये गरे हैं वे फिर लाये कहां से गये हैं ?

tfSHRi P. C. BHANJ DEO: How -were then the houses constructed<sup>1</sup>? The Engineers have come? Otherwise, wherefrom the model houses, which have been constructed, have been brought? ]

fEnglish translation.

# सरदार स्थण सिंहः जो खर्चका ग्रन्दाजा मैंने दिया है उसमें राज्यों ने जी खर्च किया है वह शामिल नहीं है।

t[SARDAR SWARAN SINGH: The estimate of expenditure that I have given does not include the expenditure incurred by the States.]

SHRI M. VALIULLA: To what use are these houses going to be put now that the exhibition is over?

SARDAR SWARAN SINGH: For occupation by trainees in the building trade.

PROF. G. RANGA: A very good idea.

t[SARDAR SWARAN SINGH: The श्री प्र० च० भञ्जदेव : क्या मैं यह जान सकता हूं कि इस प्रदर्शनी से सरकार को कितनी आय हुई है, कितनी आपटनी उर्द है ?

t[SHRi P. C. BHANJ DEO: May I know what has been the income to the Government from this Exhibition?]

accounts have not yet been finalised, but it is

सरदार स्वर्ग सिंह : अभी सारा हिसाब मुकम्मल नहीं हुआ है मगर साढ़े तीन लाख के करीब का अन्दाजा है।

estimated to be Rs. 3J lakhs.]

SHRI V. K. DHAGE: Is it a fact, Sir, that these houses would be given away to certain people?

SARDAR SWARAN SINGH: They will not be given away but will be retained by the Government for occupation by the trainees.

MAJ.-GEN. S. S. SOKHEY: Can I ask the hon. Minister as to what is meant by 'low-cost housing'? I can understand, in 1954, a house to provide suitable living conditions, properly

built and so on; but what is the meaning of 'low cost housing'?

SARDAR SWARAN SINGH: Simple dictionary meaning, Sir.

MAJ.-GEN. S. S. SOKHEY: If that is the case, when jis the Government going to organise 'low cost education', 'low cost this' and 'low cost that'?

MR. CHAIRMAN: Well, these are other questions.

SHRI GOVINDA REDDY: I wanted to know the number of foreign countries that participated in this Exhibition.

SARDAR SWARAN SINGH: I do not recollect the exact number but the number was quite considerable, of the order of ten or twelve.

SHRI B. GUPTA: Sir, in some of these low cost houses in the Exhibition with a cost of construction of about Rs. 3.000 to Rs. 4.000. we saw radio sets costing about a thousand rupees. What is the big idea in displaying such expensive radio sets there? Does the • Minister want to show that the people occupying such houses will have sucm radios and will have the means to possess such radio sets?

SARDAR SWARAN SINGH: The cost of the radio was not included in the cost of the houses. Actually, we were making some money in permitting display of radio sets there and that added certain charm to the building. I am sure the hon. Member must have liked it although he is raising an objection here.

SHRI B. GUPTA: It was part of the furniture, and household equipments

SARDAR SWARAN SINGH: No. Sir, that is incorrect.

DR. P. C. MITRA: What is the cost of a low cost house, Sir?

SARDAR SWARAN SINGH: It differed from house to house and it was displayed outside the plot.

### PAYMENT OF INTERIM COMPENSATION TO-DISPLACED PERSONS

- \*500. Dr. R. P. DUBE: Will the Minister for REHABILITATION be pleased to state:
- (a) what was the estimated amount expected to be paid to 50,000 high-priority claimants as interim compensation within the period of two months from November 28, 1953; and
- (b) what is the amount actually paid so far and what is the number of displaced persons who have received such compensation?

THE DEPUTY MINISTER FOR RE-HABILITATION (SHRI J. K. BHONSLE): (a) No such estimate was prepared.

- (b) The amount paid in cash and kind to 9,349 priority claimants up t(j the 17th April, 1954, was Rs 1,19,83,394.
- DR. R. P. DUBE: May I know the amount that was to be paid?
- SHRI J- K. BHONSLE: I have said in answer to the first part that no such estimate was prepared.
- PROF. N. R. MALKANI; When do you think all these claims of the five categories will be cleared? what By approximately?
- SHRI J. K. BHONSLE: It would be-very difficult to say, Sir.
- DR. R. P. DUBE: How many of these-50,000 claims have been paid off?
  - SHRI J. K. BHONSLE: 9,349.
- DR. R. P. DUBE: Is it a fact that they would be paid only within the two months?
- SHRI J. K. BHONSLE: No, Sir, it is not a fact that they would be paid in two months only; they have been paid all along.